

OA 545 of 2005 (with MA 420/05)

ORDER (Oral)

26.12.2005

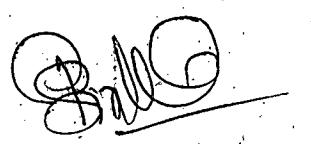
None for the applicant.

Shri R.K. Choubey, counsel for UPSC

Shri B.N. Yadav, counsel for State of Bihar.

This application has been placed along with MA 420 of 2005. On all the three dates, the applicant in person does not respond. From the record of the original application it appears that on the last two dates also, the applicant in person had not appeared.

2. In view of the aforesaid, this OA and MA 420 of 2005 are dismissed for non-prosecution.



[P.K. Sinha] / V.C.

/cbs/